

Statement

S. No.	Name of Project	Date of receipt in Central Water Commission	Present Position
MAJOR SCHEMES			
1	Kerala Bhavari	26-6-1972	Pending for want of agreement on Cauvery waters.
2	Kakkadavu	17-9-1974	Replies to comments of Central Water Commission regarding benefit-cost ratio are awaited from the Govt. of Kerala. The State Government have intimated that they have set up a Committee to study the benefit cost ratio of the project and that replies to comments would be sent after completion of the re-study by that Committee.
3	Muvattupuzha	8.1.1975	The project was found acceptable by Advisory Committee of Planning Commission in its meeting held on 24.7.1981 subject to clearance by Department of Environment, which is awaited.
4	Kuttiadi Augmentation Multipurpose Scheme (Irrigation Portion)	2.9.1977	Pending for want of agreement of Cauvery waters.
5	Idamalayar	30-6-1978	Further clarifications on Hydrology and cost estimate aspects sought from State Government in August and September, 1982, are awaited.
6	Chimoni	17-9-1978	Being reconsidered by the Advisory Committee of the Planning Commission. Clearance from environment angle awaited.
7	Karapara Kuriarkutty Multipurpose Scheme (Irrigation Portion)	22-2-1979	Replies to comments of Central Water Commission sent in June and September 1979 and January, 1980 are awaited from the State Government.

MEDIUM SCHEMES

1	Attapady	30-6-1971	Pending for want of agreement on Cauvery waters.
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Loss due to Root-wilt diseases of Coconut trees in Kerala

203. PROF. P. J. KURIEN: Will the Minister of AGRICULTURE be pleased to state:

(a) the estimated loss per year due to root-wilt disease of coconut trees in Kerala during the last three years;

(b) steps taken by Government to prevent this disease;

(c) details of research in this field;

(d) whether it is a fact that the Research Centre at Kayamkulam has asked for sanctioning the purchase of an Electron Microscope for the conducting research successfully against root-wilt disease; and

(c) if so, Government's reaction thereon?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) As no survey has been carried out during last three years, it would not be possible to give any accurate estimates of total losses for the three years 1979, 1980 & 1981. However, the loss was estimated at 340 million nuts based on a survey carried out in 1972

(b) The steps taken to prevent this disease are:

(i) Screening of cultivars and hybrids of coconut for tolerance to the disease and high yield and their utilization under good management practices.

(ii) Intensive survey of the districts of Trichur, Palghat and Malapuram and part of Calicut for locating and eradicating diseased palms. Over 1400 root wilt palms have been eradicated. A compensation of Rs. 75 per palm was paid to the farmers along with quality seedlings and fertilisers free of cost.

The removal of diseased palms from border areas is meant to prevent spread of the disease of healthy gardens. The gaps of the removed palms are planted with quality seedlings and are being given good management practices such as organic re-cycling, mixed cropping, inter-cropping, use of plant nutrients and spraying of fungicides.

(c) The present thrust of the research is on the investigation on pathogenecity, transmission, electron microscopy to identify the casual organism, serology and biochemical studies to diagnose the disease at an early stage, epidemiology and spread of the disease and comprehensive control. Management trials and screening varieties and hybrids involving all disciplines are in progress. Involvement of mycoplasma like organisms have been observed in the tissues of affected palms from recent studies and research on this line is intensified.

(d) Yes, Sir. Regional Station of Central Plantation Crops Research Institute at Kayamkulam has requested for the pur-

chase of an electron microscope for investigations on ultramicroscopic organisms observed to be associated with the disease.

(e) The Government have accepted the request and placed orders for the electron microscope. The supply is awaited.

Loss damages due to cold-wave

204. SHRI VIJAY KUMAR YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) estimated loss and damage to human life, crops and live-stock due to recent (January, 83 cold-wave in different parts of the country (State-wise); and

(b) what relief Government have given to the suffering States (State-wise)?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN): (a) Reports were called for from all the State Governments and Union Territories. Nil replies have been received from Governments of Tamil Nadu, West Bengal, Kerala and Union Territories of Dadra and Nagar Haveli, Chandigarh, Lakshadweep and Pondicherry. The Government of Uttar Pradesh have reported the following loss on account of recent cold wave:—

(i) Loss of human lives	101
(ii) Loss of Cattle	5

Crop loss is being assessed.

Information from other State Governments|Union Territories is awaited and will be laid on the Table of the House on receipt of the information from the remaining States.

(b) No request has been received from any of the State Governments for Central assistance. However, every State Government has got margin money to meet the emergent expenditure.